

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:242

ANSWERED ON:25.07.2000

DEMANDS FOR GORKHALAND AND UNION TERRITORY STATUS TO LADAKH

BHIM PRASAD DAHAL

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the demands for a new State Gorkhaland and a Union Territory status to Ladakh are gaining momentum;
- (b) if so, the facts in this regard; and
- (c) the reaction of the Union Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO )

(a) and (b): A delegation led by the President of a GNLF Branch Committee, submitted a Memorandum to the Union Home Minister requesting for creation of a separate State of Gorkhaland.

Following the adoption of a Resolution by the J&K State Assembly, seeking restoration of a pre-1953 status, Ladakh Autonomous Hill Development Council is reported to have passed a resolution demanding complete separation of Ladakh from J&K State in the form of a Union Territory.

(c): The Government is keeping a close watch in this regard in cooperation with the concerned State Governments.